

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P. No. 159(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
15.12.2017**

**NAME OF THE COMPANY:** Mr. Ajay M. Patel & Ors. Vs. Arohi Polymers  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 241

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): Mr. Rishad A. Chowdhury and Mr. Naveen Hegdee,  
Advocates

For the Respondent (s): Dr. U. K. Choudhary, Sr. Advocate with  
Mr. Nakul Ghandi, Mr. Himanshu Vij and Mr.  
Anupam Prakash, Advocates for R1-3

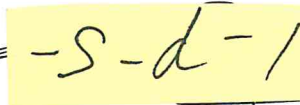
Mr. Manu Aggarwal, Advocate for R-5,6,9,10 & 11

**ORDER**

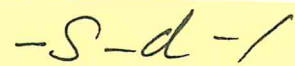
Request for an adjournment is being made by the Ld. Counsel for the  
Petitioner on the grounds that the leading Sr. Counsel in this case is busy in  
another court.

Be listed for final disposal on 22<sup>nd</sup> March, 2018. ✓

No further adjournment shall be granted.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**